

Navy, Joint Operation Centres (JOCs) have been established and intelligence mechanism has been strengthened. Indian Navy and Indian Coast Guard have conducted security operations and exercises off the Gujarat Coast as also awareness campaigns in fishing villages in Gujarat. Further joint operational exercises are taking place on regular basis among the Navy, the Coast Guard, the Coastal State Police, customs and other in order to check the effectiveness of the integrated approach adopted for the coastal security.

Government has also approved five additional Coast Guard stations in Gujarat during the last three years which include Regional Headquarters (North West) at Gandhinagar. Out of these, four stations have already been established. Further under centrally sponsored Coastal Security Scheme Phase-I a coastal police station has already been established at Hazira. Besides, 12 additional stations have been sanctioned in Gujarat under Phase-II of the scheme.

Naval or Coast Guard stations at a particular place are set up after taking into account the threat perception, vulnerability gap analysis and presence of other stations in the vicinity. Coast Guard is also adopting other means including improving technological support and better intelligence systems to improve coastal security.

Unemployed people in the country

*196. SHRI NARESH GUJRAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what was the figure of total number of unemployed people in the country as on 31 December, 2010 according to data furnished by Employment Exchanges; and

(b) what was the figure as on 31 December, 2009?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) As per information maintained by Directorate General of Employment and Training, Ministry of Labour and Employment, number of job seekers, all of whom may not necessarily be unemployed, registered with employment exchanges in the country as on 31st December, 2010 and 31st December, 2009 was 3.88 crore and 3.82 crore, respectively.

Compassionate appointment in BSF

†*197. MISS ANUSUIYA UIKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a provision of compassionate appointment of the family members of employees/soldiers in Border Security Force (BSF) in the eventuality of untimely death of an employee/soldier;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether widow of a deceased employee is given appointment in case the same is demanded by her on compassionate ground; and

(d) the details of the pending cases of appointment on compassionate ground at present?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir, there is a provision of compassionate appointment to the needy dependent family members *i.e.* spouse or son or daughter, or brother or sister (in the case of unmarried Government servant) of BSF personnel who die during service or are killed in action, subject to availability of vacancies, as per the Scheme for Compassionate Appointment issued by Ministry of Personnel, Public Grievances and Pension *vide* the Office Memorandum No. 14014/6/94.Estt.(D) dated 9th October, 1998.

(c) Yes, Sir, subject to fulfillment of the prescribed eligibility conditions and availability of vacancies, widows of deceased employees are given appointment on compassionate ground in accordance with the Scheme for Compassionate Appointment, in case the same is demanded by her.

(d) The details of pending compassionate appointment cases in BSF as on 31st January, 2011 are as under:—

Group 'C' posts	No. of cases	Status
Constable (Daftry)	10	Due to non-availability of vacancies against compassionate appointment quota.
Constable (General Duty) and Tradesmen	04	Suitability test for the post is held every month by the Force depending upon availability of vacancies.
ASI (Steno) and Head Constable (Ministerial)	22	Suitability test for the post is scheduled for March, 2011.
TOTAL:	36	

Survey of educated unemployed youths in the country

†*198. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

†Original notice of the question was received in Hindi.